

CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

ORIGINAL APPLICATION NO. 189 OF 2012  
Cuttack this the 7<sup>th</sup> day of March, 2012

CORAM:

HON'BLE SHRI C.R.MOHAPATRA, ADMINISTRATIVE MEMBER  
AND  
HON'BLE SHRI A.K.PATNAIK, JUDICIAL MEMBER

...  
Smt.Chandrika Modi & another...Applicants  
-VERSUS-  
Union of India & Ors. ...Respondents

Heard Shri P.K.Padhi, learned counsel for the applicant and Shri L.Jena, learned Addl.Standing Counsel, on whom a copy of the O.A. has already been served, appearing on behalf of the Respondents.

Prayer for joint prosecution of this O.A. is allowed. M.A. 70/12 is disposed of accordingly.

Aggrieved with the order dated 16.12.2011(Annexure-A/3) whereby the prayer for grant of compassionate appointment has been rejected by the Senior Superintendent of Post Offices, Sundargarh Division, due to want of vacancies, applicant No.1 has preferred an appeal to Respondent No.2, viz., Chief Post Master General, Orissa Circle, Orissa for reconsideration of the matter.

During the course of hearing on admission, Shri Padhi submitted that he will be satisfied if a direction is issued to Respondent No.2 to consider the appeal as at Annexure-A/4 and pass appropriate orders within a stipulated period.

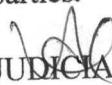
Without entering into the merit of the matter and as agreed to by the learned counsel of both the sides, we direct Respondent No.2 to consider and dispose of the



appeal preferred by applicant No.1 and issue a reasoned and speaking within a period of sixty days from the date of receipt of this order under intimation to the applicant.

With the above observation and direction, this O.A. is disposed of at the admission stage itself. No costs.

Send a copy of this order along with copy of the O.A. to Respondent No.2 for compliance and free copies of this order be made over to the learned counsel for the parties.

  
JUDICIAL MEMBER

  
ADMINISTRATIVE MEMBER